



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10th May, 2023

NOTICE

Please take notice that all the matters listed in the Court – II on 11th May, 2023 at 10:30 AM will be taken up after pronouncement of Judgment i.e I.A. No. 1709 of 2022 in Comp. App. (AT) No. 346 of 2018 listed as item no. 1 in the Supplementary Cause list of Court of Chairperson.

By order of Hon'ble Chairperson

-Sd/-

Registrar